

Notifications and Orders

(11) Assistant Estate Officer as Estate Officer. - No. 8854-UTF! (2) 77/499, - The Chief Commissioner, Chandigarh, hereby authorizes the Assistant Estate Officer, Chandigarh Administration to exercise the powers of the Estate Officer under para 3 of the Allotment of Booths on Lease and Hire-Purchase Basis in Chandigarh Scheme, 1972, with immediate effect. [*See Chandigarh Admn. Gaz. (Extra) Dated 7.1.1978 Page 16.*]